

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1652
ANSWERED ON:07.03.2011
DELINKING OF VADINAR AREA
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has taken any final decision on the long standing request of the Government of Gujarat to delink Vadinar area (except SBM of IOC) from the Kandla Port Limit and to revert it back to the State Governments;
- (b) if so, the contents of the decision of the Government in this regard; and
- (c) if not, whether the Government has been requested to take steps to compensate the State Governments for the commercial loss?

Answer

MINISTER OF SHIPPING (SHRI G. K. VASAN)

- (a): The request of reverting Vadinar back to the State Government by delinking from the limits of Kandla Port has not been agreed to and is no longer under consideration by the Government of India.
- (b): Does not arise
- (c): No, Madam.